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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CO.A(SB) 13/2010 & CO.APPL. 685/2023, CO.APPL. 686/2023, CO.APPL. 22/2024

NIRMAL JAIN & ORS

.... Appellants

Through: Mr. T.K. Ganju, Sr. Advocate

with Mr. C.S. Gupta, Advocate.

versus

JAYNA TIMES INDUSTRIES LTD. & ORS. Respondents

Through: Mr. Nikhil Arora o/b Ms. Isha

Khanna, SC for OL.

Ms. Malvika Trivedi, Sr. Advocate with Mr. Jawahar Raja, Ms. Aditi Saraswat, Mr. Parth Goyal & Ms. Sujal Gupta & Mr. Amit Jain, Advocates for

R-1, 3 & 6.

CORAM:

HON'BLE MR. JUSTICE DHARMESH SHARMA

ORDER 16.01.2024

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The Hon'ble Judge is on leave today.

List on 13.02.2024.

(By ORDER)

COURT MASTER

JANUARY 16, 2024/sa